

IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL REVISION No.219 of 1989

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GOPALJEE PRASAD

... .. Petitioner/s

Versus

RAJDEO SINGH and ORS

... .. Respondent/s

=====
with

FIRST APPEAL No. 254 of 1986

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RAJNITI PRASAD and ORS

... .. Appellant/s

Versus

MENKA DEVI and ORS

... .. Respondent/s

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Appearance :

(In CIVIL REVISION No. 219 of 1989)

For the Petitioner/s : Mr. Bishwanath Prasad, Advocate

For the Respondent/s : Mr. Sumen Kr., Advocate

(In FIRST APPEAL No. 254 of 1986)

For the Appellant/s : Mr. Prabhat Kr. Verma, Advocate

For the Respondent/s : Mr. Gopaljee Pd., Advocate

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

47 29-01-2026

In Office note dated 28.11.2055, Office has mentioned that FA No. 254 of 1986 is not ready for hearing along with FA No. 254 of 1986.

2. Office is directed to explain what are the reasons that FA No. 254 of 1986 is not ready for hearing along with FA No. 254 of 1986 and list this case on 10.02.2026 under same heading.

(Ramesh Chand Malviya, J)

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